

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

RAJYA SABHA
UN-STARRED QUESTION NO. 1977
ANSWERED ON TUESDAY, 18th MARCH, 2025/ Phalgun 27, 1946 (Saka)

Objectives of NABFID

1977 **Shri Kesridevsinh Jhala:**

Will the Minister of **Finance** be pleased to state:

- (a) the objective of setting up the National Bank for Financing Infrastructure and Development (NaBFID);
- (b) whether funds have been infused into this entity;
- (c) whether there have been sanctions for projects;
- (d) if so, the details thereof; and
- (e) how much of the sanctions are for long term infrastructure, i.e. 10 years and above?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI PANKAJ CHAUDHARY)

- (a) National Bank for Financing Infrastructure and Development was set up in 2021, by an Act of the Parliament (The National Bank for Financing Infrastructure and Development Act, 2021).

The Institution has both financial and developmental objectives, as specified in the Act, stated as under:

The developmental objective of the Institution shall be to co-ordinate with the Central and State Governments, regulators, financial institutions, institutional investors and such other relevant stakeholders, in India or outside India, to facilitate building and improving the relevant institutions to support the development of long-term non-recourse infrastructure financing in India including the domestic bonds and derivatives markets.

The financial objective of the Institution shall be to lend or invest, directly or indirectly, and seek to attract investment from private sector investors and institutional investors, in infrastructure projects located in India, or partly in India and partly outside India, with a view to foster sustainable economic development in India.

- (b) The Government of India has infused Rs. 20,000 Crore as equity and Rs 5,000 crore as Grant in the entity.

(c), (d) & (e)

As informed by National Bank for Financing Infrastructure and Development, the entity has sanctioned loans to a total of 200 infrastructure projects with sanctioned loan amount of Rs 1,90,111 crores as on 28.02.2025, of which, 195 infrastructure projects amounting to Rs 1,87,225 crores are sanctioned with tenure of more than 10 years.
